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CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH: NEW DELHI

O.A. No.710 of 1991

Dated New Delhi, this 21st day of March, 1995

Hon'ble Mrs Lakshmi Swaminathan, Member (J)  
Hon'ble Mr K. Muthukumar, Member (A)

Shri Prem Veer Singh  
S/o Shri Bachan Singh  
R/o Village & P.O. Ganora Sheikh  
District Bulandshahr (U.P.)

... Applicant

By Advocate: None

**Versus**

1. Ministry of Home Affairs  
Through Secretary  
Block No.12, 5th Floor  
C.G.O. Complex, Lodhi Road  
NEW DELHI - 110 003

2. The Chairman  
Staff Selection Commission  
Block No.12, C.G.O. Complex  
Lodhi Road  
NEW DELHI

3. The Regional Director  
Central Zone  
Staff Selection Commission  
8 Beli Road  
Allahabad (U.P.)

... Respondents

By Advocate: Shri N. S. Mehta

**O R D E R**  
(Oral)

**Mrs Lakshmi Swaminathan, M(J)**

None is present for the applicant. There were none for the parties on the previous date i.e., 20.3.95. On 20.1.95 the learned counsel for the applicant had submitted that the applicant had been granted relief by the respondents though he would like to ascertain the facts.

In view of the above, it appears that the applicant is no longer interested in pursuing the case. Hence, the case is dismissed in default and for non-prosecution.

*[Signature]*  
(K. Muthukumar)  
Member (A)

*[Signature]*  
(Mrs Lakshmi Swaminathan)  
Member (J)

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